

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 10 of 2014

Dated : 2nd April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**North Eastern Electricity Supply Co.
Of Orissa Ltd.**

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.

... Respondent(s)

**Counsel for the Appellant (s) : Proxy Counsel for
Mr. Buddy A. Ranganadhan**

**Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Rajkumar Mehta
Ms. Ishita for R.2**

ORDER

At the request of the learned counsel for the Appellant, post
the matter for hearing on **23.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js